

(c) if so, what are the drugs referred to; and

(d) what steps Government propose to take in the matter?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) Government have no information.

(b) No.

(c) and (d). Do not arise.

Shri S. C. Samanta: With reference to the answer to part (a) of the question, may I know whether Government's attention has been drawn to a report published in the *Amrita Bazar Patrika* of 30th December last?

Shrimati Chandrasekhar: I have no information.

Shri S. C. Samanta: May I know whether drugs of doubtful efficacy whose sale was stopped are introduced in another name?

Shrimati Chandrasekhar: There may be spurious drugs, but they are not imported without the permission of the Drugs Controller.

Shri S. C. Samanta: May I know what is the machinery existing for checking the sale of these drugs?

Shrimati Chandrasekhar: We are bringing in a Drugs (Amendment) Bill which may put an end to the sale of these spurious drugs.

Shri S. C. Samanta: Is it a fact that doctors try to by-pass import restrictions by getting drugs from foreign countries by post.

The Minister of Commerce (Shri Karmarkar): I shall be very happy to answer that question on notice.

CENTRAL WATER SUPPLY BOARD FOR RAJASTHAN

*296. **Shri Heda:** Will the Minister of Health be pleased to state:

(a) whether there is any proposal to constitute a Central Water Supply

Board for Rajasthan independently or jointly with the Rajasthan State Government;

(b) if so, what are its objects; and

(c) its target and estimated expenditure?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) The Rajasthan Government have constituted a Rajasthan Water Supply Board independent of Central agency.

(b) Its object is to improve existing rural drinking water supply sources and to construct new ones.

(c) A sum of rupees one crore has been provided in the First Five Year Plan for the Board.

Shri Heda: What is the aid that is given to this Board in Rajasthan by the Central Government?

Shrimati Chandrasekhar: We have no further information from the Rajasthan Government about this Board and we have not given any grant from the Central Government.

Shri Heda: Have the Government any target, just as they have in the Posts and Telegraphs Department, that drinking water supply arrangements should be made in all the villages, say, with a population of 2,500?

Shrimati Chandrasekhar: Does this question arise?

Shrimati Kamalendu Mati Shah: Is it true that in Delhi drinking water supply, especially in Old Delhi, is very defective?

Shrimati Chandrasekhar: I have no information.

PROCESSING OF AGRICULTURAL COMMODITIES

*297 **Shri Morarka:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have considered the recommendation of the Committee of Direction in their Report on Rural Credit Survey that the State Governments should take steps to